COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 265 OF 2015

Dated: 20th November, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Vandana Global Ltd. ... Appellant(s)

Vs.

Chhattisgarh State Power Distribution Company Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Mr. Raunak Jain Mr. Vishvendra Tomar

Counsel for the Respondent(s) : Mr. K. Gopal Choudhary for R-1

Mr. C.K. Rai

Mr. Umesh Prasad Mr. Mohit Rai for R-2

Mr. Ravin Dubey for R-3

ORDER

The learned counsel appearing for the Appellant as well as learned counsel appearing for the Respondent Nos.1 & 3 seeks permission to file written submission on or before 18.01.2018 after serving copy on the other side.

Submission made by both the parties, at supra, placed on record.

Relist the matter for hearing on <u>24.01.2018</u> as agreed by learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

Pr/kt